

311

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

Original Application No.32/2023(WZ)

Raju Alias Devavappa Anna Shetty & Ors. - Applicant.

Versus

M/s Shri Dutt India Pvt. Ltd. & Ors. - Respondents

WITH

Original Application No.69/2022(WZ)

Sunil Pharate, Sangli District Head of Swatantra
Bharat Paksh - Applicant

Versus

State of Maharashtra & Ors. - Respondents

WITH

Original Application No.114/2023(WZ)

22 JAN 2025

Mr. Sunil Pharate, Sangali Dist. Head
Swatantra Bharat Paksh - Applicant

Versus

Yashwantrao Mohite Krishna Sahakari Sakhar
Karkhana Ltd. & Ors. - Respondents

**COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2. IN
THE ORIGINAL APPLICATION NO.32/2023(WZ)**

I, Vidyasagar V. Killedar, aged about 51 years, occupation-
service, the Sub Regional Officer, Maharashtra Pollution Control Board at
Sangli having my office at Udyog Bhavan, Vishrambag, Sangli-416415. I

*Noted & Registered
at Serial Numbers ... 56/2025
1*

am filing this affidavit on behalf of the Respondent No – 2 do hereby solemnly affirm state as under.

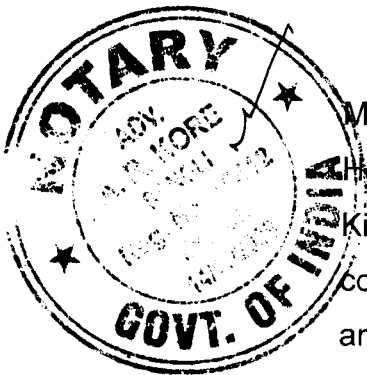
I am working as the Sub-Regional Officer, Sangli with the Maharashtra Pollution Control Board w.e.f. August 2024. I am well conversant with the facts and circumstances of the case as well as the record of the case lying in my office, I am filing this Affidavit only with a limited purpose of bringing on record true facts of the case as under:

I say and submit that, as per the Direction given by the Hon'ble National Green Tribunal (WZ) Pune in O. A. 32 of 2023, O.A. No. 69 of 2022 and O.A. No. 114 of 2023 by order dated 06-09-2024, I am producing herewith Online Continuous Effluent Quality Monitoring Report (OCEM) which is connected to the Maharashtra Pollution Control Board server of Respondent No. 1- M/s. Shri Dutt India Pvt. Ltd; Madhavnagar, Sangli, Tal- Miraj, Dist- Sangli, (Sugar Unit) for the crushing season 2022-2023 i.e. from 28-10-2022 to 10-03-2023 (141 Days) which is attached herewith and marked as an Annexure – "A".

I say and submit that, the Online Continuous Effluent Monitoring System is active throughout the industry's operation period only. However, fish kills happened in the Month of July. At the time of the Fish Kill industry was not in operation due to the off season. The online continuous effluent monitoring system is connected to the ETP outlet only and does not cover any accidental discharge, including lagoon breakout or other discharge from industry's premises. As such, we cannot rely on it.

I say and submit that, as per the Consent Condition there is no requirement for the Distillery unit to provide and connect Online Continuous Effluent Monitoring Systems (OCEMS) to the MPCB and CPCB server. Hence there is no Data in respect of Distillery units.

I say and submit that, the Hon'ble National Green Tribunal (WZ) Pune in the matter of O.A. 32 of 2023, O.A. No. 69 of 2022 and O.A.

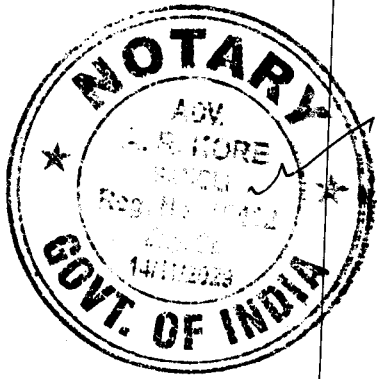


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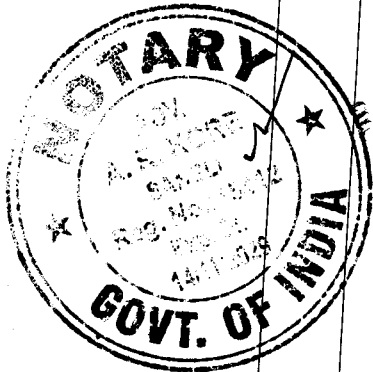
No. 114 of 2023 order passed on dated 06-09-2024. In this order it is stated that in the para No.10, Maharashtra Pollution Control Board has been directed to submit the said details in the tabular form showing the name of the industry along with the serial at which they are shown as Respondent in the Column No. 1 Column No. 2 will show the period for the violation was committed and in Column No. 3 evidence with respect to violation has to be adduced along with the pagination in order to facilitate Tribunal to arrive on a conclusion. These details shall be submitted to the Tribunal within a period of two weeks in respect of these Respondents and a copy of the same be served upon all other parties before the next date of argument.

As per the above directions the following information in tabular format is submitting herewith regarding Fish Kill Incidence dated 10.03.2023:

Sr. No.	Name of the respondent industry in O.A. No. 32/2023.	Period of infringement	Evidence in respect of infringement
1.	Respondent No.1 – M/s. Shri Dutt India Pvt. Ltd., Operater- M/s.Vasantdada Shetkari Sahakari Sakhar Karkhana Ltd., At/Post- Madhavnagar, Tal- Miraj, Dist-Sangli.	Fish Kill incident in Krishna River on dated 10-03-2023. Period of Violation: 28.10.2022 to 14.03.2023. (Total number of violation days – 141 Days, at Page No. 40)	1. Page No. 37 and 40 of the joint committee report / observations and findings, Committee conclusion at Page No. 46 to 48. 2. Page No. 173 to 176 regarding EDC calculation report. As per the directions of the Hon'ble Tribunal dated 19.02.2024 3. Personal Hearing was extended to the industry on 25.04.2024 by



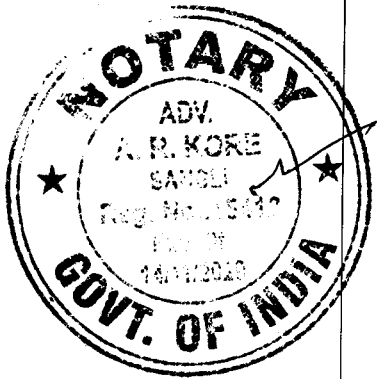
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			<p>Regional Officer, Kolhapur through VC and compliance affidavit dated 09.05.2024 was filed before this Hon'ble Tribunal which is at Page No. 221 to 272.</p> <p>4. Objection filed by Respondent No.1 regarding Environmental Damage Compensation is Calculation at Page No.269.</p> <p>5. MPCB Visit Report dated 10.03.2023 at Page No. 81.</p> <p>6. Proposed Directions issued by the MPCB dated 10.03.2023 at Page No. 85.</p> <p>7. Closure Directions issued by the MPCB dated 13.03.2023 at Page No. 87.</p> <p>8. MPCB has issued conditional direction issued on dated 04.10.2023. Copy is Enclosed. As Annexure-1.</p>
2.	Respondent No.4 – M/s. Swapanpurti Sugar Ltd., (Distillery Unit) Operator- M/s.Vasantdada	Fish Kill incident in Krishna River on dated 10-03-2023. Period of Violation: 22.02.2023 to 05.03.2023.	1. Page No. 37 and 43 of the joint committee report / observations and findings, committee

	<p>Shetkari Sahakari Sakhar Karkhana Ltd., At/Post-Madhavnagar, Tal-Miraj, Dist-Sangli.</p>	<p>(Total number of violation days – 12 Days, at Page No. 43)</p>	<p>conclusion at Page No. 46 to 48.</p> <p>2. Page NO. 177 to 180 regarding EDC calculation report. As per the directions of the Hon'ble Tribunal dated 19.02.2024 Personal Hearing was extended to the industry on 25.04.2024 by Regional Officer, Kolhapur through VC and compliance affidavit dated 09.05.2024 was filed before this Hon'ble Tribunal which is at Page No. 221 to 272.</p> <p>3. Not filed any Objection by Res. No.4 regarding EDC Calculation at Page No.228 and 229.</p> <p>4. MPCB Visit Report dated 11.03.2023 at Page No. 83.</p> <p>5. Proposed Directions issued by the MPCB dated 11.03.2023 at Page No. 89.</p> <p>6. Closure Directions issued by the MPCB dated 12.03.2023 at Page No. 91.</p> <p>7. MPCB has issued conditional direction issued on dated</p>
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			30.04.2024. Copy is Enclosed. As Annexure-2.
3.	Respondent No.3 – Sangli Miraj Kupwad Municipal Corporation, Tal- Miraj, Dist-Sangli.	Fish Kill incident in Krishna River on dated 10-03-2023. Period of Violation: 01.04.2020 to 01.04.2024. (Total number of violation Months – 48 Months at Page No. 225 to 226)	1. Page No. 44 and 45 of the joint committee report / observations and findings, committee conclusion at Page No. 46 to 48. 2. Page No. 260 to 264 regarding EDC calculation report. As per the directions of the Hon'ble Tribunal dated 19.02.2024 Personal Hearing was extended to the Sangli Miraj-Kupwad Municipal Corporation on 23.04.2024 by Regional Officer, Kolhapur through VC para Number 4 (A) of the compliance affidavit dated 09.05.2024 was filed before this Hon'ble Tribunal which is at Page No. 221 to 272. 3. Proposed Directions under section 33-A, of Water Act 1974 and under section 31-A, of the Air Act, 1981 issued by the MPCB dated

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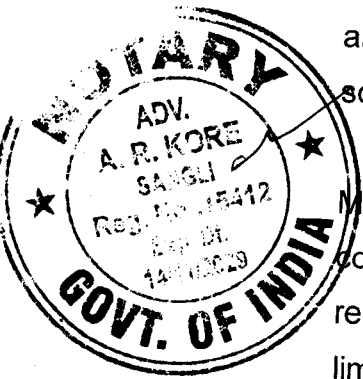
			<p>10.03.2023 at Page No. 93.</p> <p>4. Prosecution Notice has been issued by MPCB dated 02.05.2024 which is attached at Page No.231.</p> <p>5. Various directions issued by MPCB since 2015 to 2024 which are attached at Page No. 231 to 259.</p>
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COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4 & 5 IN THE ORIGINAL APPLICATION NO. 69/2022(WZ)

I, Vidyasagar V. Killedar, aged about 51 years, occupation-service, the Sub Regional Officer, Maharashtra Pollution Control Board at Sangli having my office at Udyog Bhavan, Vishrambag, Sangli-416415. I am filing this affidavit on behalf of the Respondent No – 4 & 5 do hereby solemnly affirm state as under.

I am working as the Sub Regional Officer, Sangli with the Maharashtra Pollution Control Board w.e.f. August 2024. I am well conversant with the facts and circumstances of the case as well as the record of the case lying in my office, I am filing this Affidavit only with a limited purpose of bringing on record true facts of the case as under.

I say and submit that, as per the Direction given by the Hon'ble National Green Tribunal (WZ) Pune in O. A. 32 of 2023, O.A. No. 69 of 2022 and O.A. No. 114 of 2023 by order dated 06-09-2024, I am producing herewith Online Continuous Effluent Quality Monitoring Report (OCEM) which is connected to the MPCB server of **Respondents Number 8 - M/s. Yashwantrao Mohite Krishna SSK Ltd., (Sugar unit), A/P Shivnagar, Tal:**



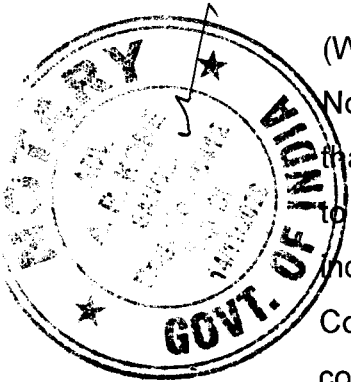
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Karad, Dist: Satara, **Respondent No. 11-** M/s Padmabhushan Krantiveer Dr. Naganathanna Nayakwadi Hutatma Kisan Ahir SSK Ltd., (**Sugar unit**), Naganathanna Nagar, Tal: Walwa, Dist: Sangli. & **Respondent No. 13-** M/s. Rajarambapu Patil SSK Ltd., (**Sugar unit**), Rajaramnagar Sakhrali, Tal: Walwa, Dist: Sangli. Which are attached herewith and marked as **Annexure – “B”, “C” & “D”** respectively.

I say and submit that, the Online Continuous Effluent Monitoring System is active throughout the industry's operation period only. However, fish kills happened in the Month of July. At the time of the Fish Kill industry was not in operation due to the off season. The online continuous effluent monitoring system is connected to the ETP outlet only and does not cover any accidental discharge, including lagoon breakout or other discharge from industry's premises. As such, we cannot rely on it. It is evident from the Fish killing incidence for the year 2022 and 2023 the Sugar Unit and Distillery units which are situated at the bank of Krishna river within the radius of 5 -10 Km unauthorizedly discharging effluent outside the factory premises and which flowing through nearby nalla which is ultimately mixed to the Krishna River is responsible for Fish Kill.

I say and submit that, as per the Consent Condition there is no requirement for the Distillery unit to provide and connect Online Continuous Effluent Monitoring Systems (OCEMS) to the MPCB and CPCB server. Hence there is no Data in respect of Distillery units.

I say and submit that, the Hon'ble National Green Tribunal (WZ) Pune in the matter of O.A. 32 of 2023, O.A. No. 69 of 2022 and O.A. No. 114 of 2023 order passed on dated 06-09-2024 in this order it is stated that in the para No. Maharashtra Pollution Control Board has been directed to submit the said details in the tabular form showing the name of the industry along with the sr. at which they are shown as Respondent in the Column No. 1 Column No. 2 will show the period for the violation was committed and in Column No. 3 evidence with respect to violation has to be

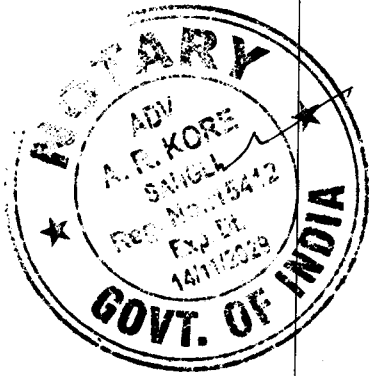


adduced along with the pagination in order to facilitate Tribunal to arrive on a conclusion. These details shall be submitted to the Tribunal within a period of two weeks in respect of these Respondents and a copy of the same be served upon all other parties before the next date of argument.

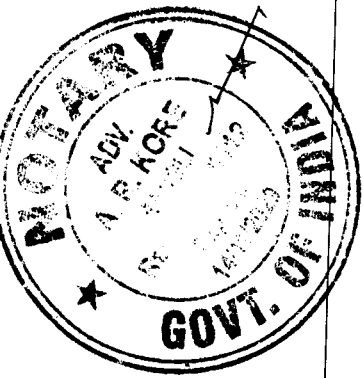
As per the above directions the following information in tabular format is submitting herewith Fish Kill Incidence dated 12.07.2022 to 14.07.2022.

Sr. No.	Name of the respondent industry in OA No. 69/2022.	Period of infringement	Evidence in respect of infringement
1.	Respondent No.7 – Sangli Miraj Kupwad Municipal Corporation, Tal- Miraj, Dist-Sangli.	Fish Kill incident in Krishna River on dated 12.07.2022 to 14.07.2022. Period of Violation: 01.04.2020 to 01.04.2024. (Total number of violation Months – 48 Months at Page No. 641 to 643	<ol style="list-style-type: none"> 1. Page No. 170 to 172 of the joint committee report 2. As per the directions of the Hon'ble Tribunal dated 15.02.2024 compliance affidavit dated 03.05.2024 EDC calculations at Page No. 641 to 643. 3. As per the directions of the Hon'ble Tribunal dated 15.02.2024 Personal Hearing was extended to the Sangli Miraj-Kupwad Municipal Corporation on 23.04.2024 by Regional Officer,

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			<p>Kolhapur through VC Page Number 712 of the compliance affidavit dated 03.05.2024 was filed before this Hon'ble Tribunal which is at Page No. 637 to 733.</p> <p>4. Proposed Directions under section 33-A, of Water Act 1974 and under section 31-A, of the Air Act, 1981 issued by the MPCB dated 10.03.2023 at Page No. 682</p> <p>5. Prosecution Notice has been issued by MPCB dated 02.05.2024 which is attached at Page No. 655.</p> <p>6. Various directions issued by MPCB since 2015 to 2024 which are attached at Page No. 657 to 683.</p>
2.	<p>Respondent No. 8 - M/s. Yashwantrao Mohite Krishna SSK Ltd., (Sugar unit), A/P Shivnagar, Tal: Karad, Dist: Satara</p>	<p>Fish Kill incident in Krishna River on dated 12-07-2022 to 14-07-2022. Period of Violation: 13.07.2022 (1st</p>	<p>1. Page No. 151 to 157 of the The Joint Committee Report. 2. As per the order dated 29.08.2023 passed by this</p>



		<p>discharge observed) to 05.08.2023 (discharge observed). Total number of violation days – 388 Days, at Page No. 482)</p>	<p>Hon'ble Tribunal additional affidavit dated 28.11.2023 was filed which is at Page No. 434 to 490. EDC amount Rs. 1,16,40,000/-. It is at Page No. 481 to 483.</p> <p>3. As per the directions of the Hon'ble Tribunal dated 15.02.2024 Personal Hearinging was extended to the Yashwantrao Mohite Krishna SSK Ltd., (Sugar unit), on 18.04.2024 by Regional Officer, Pune At Regional Office, Pune. Page Number 712 of the compliance affidavit dated 03.05.2024 was filed before this Hon'ble Tribunal which is at Page Number 637 to 733.</p> <p>7. Interim Directions issued by the MPCB dated 19.01.2023 at Page No. 484</p>
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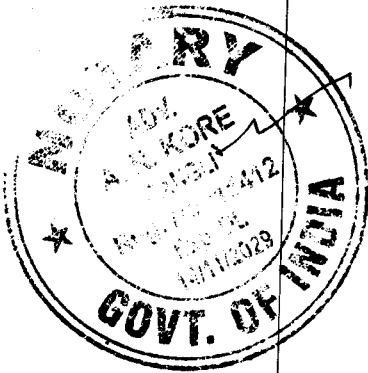
22 JAN 2025

<p>3. Respondent No.10 - M/s. Padmabhushan Krantiveer Dr. Naganathanna Nayakwadi Hutatma Kisan Ahir SSK Ltd., (Distillery unit) Naganathanna Nagar, Tal: Walwa, Dist: Sangli.</p>	<p>Fish Kill incident in Krishna River on dated 12-07-2022 to 14-07-2022. Period of Violation: Entire Crushing Season - 2022-2023 i.e. 189 days. at Page No. 440)</p>	<p>1. Page No. 127 to 134 of the The Joint Committee Report. 2. As per the order dated 29.08.2023 passed by this Hon'ble Tribunal additional affidavit dated 28.11.2023 was filed which is at Page No. 434 to 490. EDC amount Rs. 56,70,000/-. It is at Page No. 439 to 441. 4. Directions under section 33-A, of Water Act 1974 and under section 31-A, of the Air Act, 1981 issued by the MPCB dated 11.01.2023 at Page No. 442 to 443.</p>
<p>Respondent No. 11 - M/s Padmabhushan Krantiveer Dr. Naganathanna Nayakwadi Hutatma Kisan Ahir SSK Ltd., (Sugar unit), Naganathanna Nagar, Tal: Walwa, Dist: Sangli.</p>	<p>Fish Kill incident in Krishna River on dated 12-07-2022 to 14-07-2022. Period of Violation: Entire Crushing Season - 2022-2023 i.e. 141 days. at Page No. 448)</p>	<p>1. Page No. 122 to 127 of the Joint Committee Report. 2. As per the order dated 29.08.2023 passed by this Hon'ble Tribunal additional affidavit dated 28.11.2023 was filed which is at Page No. 434</p>

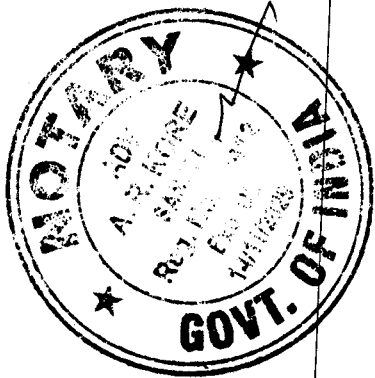


			<p>to 490. EDC amount Rs. 42,30,000/-. It is at Page No. 447 to 449</p> <p>3. Proposed Directions under section 33-A, of Water Act 1974 and under section 31-A, of the Air Act, 1981 issued by the MPCB dated 11.01.2023 at Page No. 450 to 451.</p>
5.	<p>Respondent No. 13</p> <p>-</p> <p>M/s. Rajarambapu Patil SSK Ltd., (Sugar unit), Rajaramnagar Sakhrali, Tal: Walwa, Dist: Sangli.</p>	<p>Fish Kill incident in Krishna River on dated 12-07-2022 to 14-07-2022.</p> <p>Period of Violation: Entire Crushing Season – 2022-2023 i.e. 135 days. at Page No. 464)</p>	<p>1. Page No. 134 to 139 of the the Joint Committee Report.</p> <p>2. As per the Hon'ble NGT order dated 29.08.2023 passed by this Hon'ble Tribunal additional affidavit dated 28.11.2023 was filed which is at Page No. 434 to 490. EDC amount Rs. 40,50,000/-. It is at Page No. 463 to 465.</p> <p>3. Proposed Directions under section 33-A, of Water Act 1974 and under section</p>

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			31-A, of the Air Act, 1981 issued by the MPCB dated 11.01.2023 at Page No. 466 to 467.
6.	Respondent No. 15 - M/s. Rajarambapu Patil SSK Ltd., (Distillery unit), Rajaramnagar Sakharale, Tal: Walwa, Dist: Sangli.	Fish Kill incident in Krishna River on dated 12-07-2022 to 14-07-2022. Period of Violation: Entire Crushing Season - 2022-2023 i.e. 247 days. at Page No. 456)	<ol style="list-style-type: none"> Page No. 139 to 151 of the joint Committee Report. As per the order dated 29.08.2023 passed by this Hon'ble Tribunal additional affidavit dated 28.11.2023 was filed which is at Page No. 434 to 490. EDC amount Rs. 74,10,000/-. It is at Page No. 455 to 457 Directions under section 33-A, of Water Act 1974 and under section 31-A, of the Air Act, 1981 issued by the MPCB dated 11.01.2023 at Page No. 458 to 459.
7	Respondent No. 16 - M/s. Yashwantrao Mohite Krishna SSK Ltd., (Distillery unit),	Fish Kill incident in Krishna River on dated 12-07-2022 to 14-07-2022.	<ol style="list-style-type: none"> Page No. 157 to 167 of the joint committee report As per the order dated 29.08.2023 passed by this



	A/P Shivnagar, Tal: Karad, Dist: Satara.	Period of Violation: 13.07.2022 (1 st discharge observed) to 05.08.2023 (discharge observed). Total number of violation days – 388 Days, at Page No, 472)	<p>Hon'ble Tribunal additional affidavit dated 28.11.2023 was filed which is at Page Number 434 to 490. EDC amount Rs. 1,16,40,000/- . It is at Page number 471 to 473.</p> <p>3. As per the directions of the Hon'ble Tribunal dated 15.02.2024 Personal Hearing was extended to the Yashwantrao Mohite Krishna SSK Ltd., (Sugar unit), on 18.04.2024 by Regional Officer, Pune At Regional Office, Pune.</p> <p>4. Interim Directions issued by the MPCB dated 19.01.2023 at Page No. 474</p>
8.	Respondent No. 17 - Ashta Municipal Council, Tal. Ashta, Dist. Sangli.	Fish Kill incident in Krishna River on dated 10-03-2023. Period of Violation: 01.04.2020 to 01.04.2024. (Total number of	<p>1. Page No. 170 to 172 of the joint committee report</p> <p>2. As per the directions of the Hon'ble Tribunal dated 15.02.2024 compliance affidavit dated 03.05.2024. It is at</p>

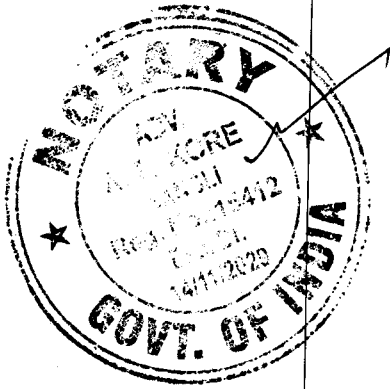


12.2 JAN 2025

		violation Months – 48 Months at Page No. 705 to 708	<p>Page No. 637 to 733.</p> <p>3. EDC calculations at Page No. 705 to 708.</p> <p>4. As per the directions of the Hon'ble Tribunal dated 15.02.2024 Personal Hearing was extended to the Ashta Municipal Council on 23.04.2024 by Regional Officer, Kolhapur through VC Page No. 714 of the compliance affidavit dated 03.05.2024 was filed before this Hon'ble Tribunal which is at Page No. 637 to 733.</p> <p>5. Prosecution Notice has been issued by the MPCB dated 02.05.2024 at Page No. 714.</p>
	<p>Respondent No. 18</p> <p>- Islampur Municipal Council, Tal. Walwa, Dist. Sangli.</p>	<p>Fish Kill incident in Krishna River on dated 10-03-2023.</p> <p>Period of Violation: 01.04.2020 to 01.04.2024. (Total number of</p>	<p>1. Page No. 170 to 172 of the joint committee report</p> <p>2. As per the directions of the Hon'ble Tribunal dated 15.02.2024 compliance</p>



		violation Months – 48 Months at Page No. 643 to 645	<p>affidavit dated 03.05.2024. It is at Page No. 637 to 733.</p> <p>3. EDC calculations at Page No. 694 to 697.</p> <p>4. As per the directions of the Hon'ble Tribunal dated 15.02.2024 Personal Hearing was extended to the Islampur Municipal Council on 23.04.2024 by Regional Officer, Kolhapur through VC Page No. 713 of the compliance affidavit dated 03.05.2024 was filed before this Hon'ble Tribunal which is at Page No. 637 to 733.</p> <p>5. Prosecution Notice has been issued by the MPCB dated 02.05.2024 at Page No. 703.</p>
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I say and submit that, as per the direction of this Hon'ble Tribunal dated 06.05.2024 in the para No. 10, The Maharashtra Pollution Control Board, has been already issued Prosecution Notice to the all above Municipal Corporation/Municipal Councils. Also Law Evidence Sample has been collected under section 21 of the Water (Prevention and Control of

Pollution) Act, 1974. And filing of prosecution against the Sangli Miraj and Kupwad City Municipal Corporation, Islampur Municipal Council, Islampuar and Ashta Municipal Council, Ashta is under process.

**COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5 and 6
IN THE ORIGINAL APPLICATION NO.114/2023(WZ).**

I, Vidyasagar V. Killedar, aged about 51 years, occupation-service, the Sub Regional Officer, Maharashtra Pollution Control Board at Sangli having my office at Udyog Bhavan, Vishrambag, Sangli-416415. I am filing this affidavit on behalf of the Respondent No – 5 & 6 do hereby solemnly affirm state as under.

I am working as the Sub Regional Officer, Sangli with the Maharashtra Pollution Control Board w.e.f. August 2024. I am well conversant with the facts and circumstances of the case as well as the record of the case lying in my office, I am filing this Affidavit only with a limited purpose of bringing on record true facts of the case as under.

I say and submit that, the Hon'ble National Green Tribunal (WZ) Pune in the matter of O.A. 32 of 2023, O.A. No. 69 of 2022 and O.A. No. 114 of 2023 order passed on dated 06-09-2024 in this order it is stated that in the para No. Maharashtra Pollution Control Board has been directed to submit the said details in the tabular form showing the name of the industry along with the sr. at which they are shown as Respondent in the Column No. 1 Column No. 2 will show the period for the violation was committed and in Column No. 3 evidence with respect to violation has to be adduced along with the pagination in order to facilitate Tribunal to arrive on a conclusion. These details shall be submitted to the Tribunal within a period of two weeks in respect of these Respondents and a copy of the same be served upon all other parties before the next date of argument.

As per the above order the following information submitting in the tabular format. The detailed information are as below:

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As per the order dated 29.11.2023, the reply affidavit filed by the MPCB in O.A. No. 69 of 2022 be treated to have been filed in the OA 114 of 2023 which is at Page Number 145 to 201.

Sr. No.	Name of the respondent industry in OA No. 114/2023.	Period of infringement	Evidence in respect of infringement
1.	Respondent No.1- M/s. Yashwantrao Mohite Krishna SSK Ltd., A/P- Shivnagar, Tal: Karad, Dist: Satara	Fish Kill incident in Krishna River on dated 12-07-2022 to 14-07-2022. Period of Violation: 13.07.2022 (1 st discharge observed) to 05.08.2023 (discharge observed). Total number of violation days – 388 Days, at Page NO. 193)	<ol style="list-style-type: none"> 1. Page No. 151 to 157 of the joint committee report. 2. As per the order dated 29.08.2023 passed by this Hon'ble Tribunal additional affidavit dated 28.11.2023 was filed which is at Page No 145 to 201. 3. EDC amount Rs. 1,16,40,000/- . It is at Page No. 192 to 194. 4. As per the directions of the Hon'ble Tribunal dated 15.02.2024 Personal Hearing was extended to the Yashwantrao Mohite Krishna SSK Ltd., (Sugar unit), on 18.04.2024 by Regional Officer, Pune At Regional Office, Pune. Page Number 712 of the compliance affidavit

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			<p>dated 03.05.2024 was filed before this Hon'ble Tribunal which is at Page Number 637 to 733.</p> <p>5. Interim Directions issued by the MPCB dated 19.01.2023 at Page No. 195.</p>
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Solemnly affirmed on the day _____ th January 2025.

For and on behalf of Respondent Board

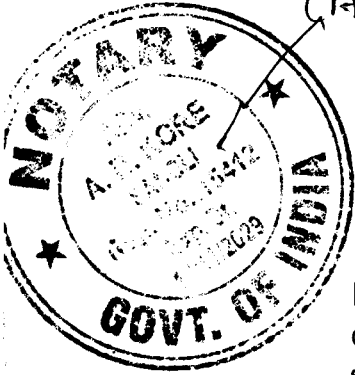
Ampati

Identified by

(Adv. Amit M. Patil)

Billedar

(Vidyasagar V. Killedar)
Sub Regional Officer Sangli.



VERIFICATION

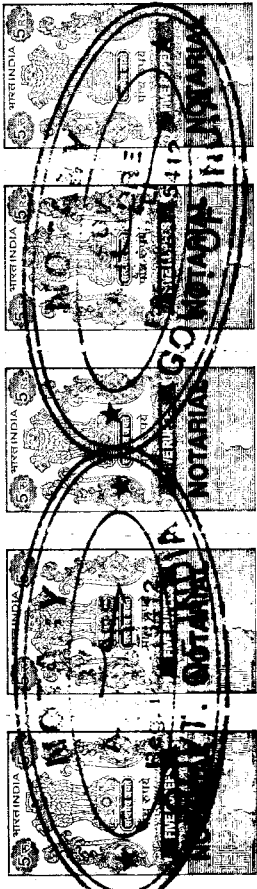
I, Vidyasagar V. Killedar, Age-50 Years, working as Sub Regional Officer, Maharashtra Pollution Control Board at Sangli having my office at Udyog Bhavan, Vishrambag, Sangli-416416 do hereby state on solemn affirmation what is stated in the forgoing affidavit in reply to my own knowledge and I believe the same to be true and correct.

Solemnly affirmed on the day _____ th January 2025.

For and on behalf of Respondent Board

Billedar

(Vidyasagar V. Killedar)
Sub Regional Officer Sangli




ST OA No. 32/2023,69/2023,114/2023.....

Solemnly affirmed before me by
Shri Vidyasagar V. Killedar
Who is identified before me by: M. Sangli
Shri Amit M. Patil Adv. at Sangli
whom personally known.

R. K.
22/1/2025
ADV. A. R. KORE
NOTARY NO. 15412,
GOVT. OF INDIA
Kaveri Apt., Saraswainagar
SANGLI - 410 416 (M.S.)

Annexure-I

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, KOLHAPUR.

<p>Tel. No. (0231) 2652952, 2660448 Fax No. (0231) 2652952. E-mail: rokolhapur@yahoo.com</p>	 <p>"Your Service is Our Duty"</p>	<p>Udyog Bhavan, Near Collector Office, Kolhapur - 416 003. Website: http://mppcb.mah.nic.in</p>
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MPCB/Restart/ 2310040001

Date: 04/10/2023

To,
M/s. Shri Dutt India Pvt Ltd.,
(Operator of M/s. Vasantdada Shetkari Sahakari Sakhar Karakhana Ltd.,
A/p. Madhavnagar,
Tal. Miraj, Dist. Sangli.

Sub: Conditional Direction u/s 33A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 Directions under section 5 of Environmental (Protection) Act 1986.

- Ref:
1. Closure Directions issued by the Board dated 13/03/2023
 2. Request letter for restart from the industry dated 03.04.2023
 3. Hon'ble NGT order dated 31/03/2023 & accordingly joint committee inspection carried out on 29/05/2023.
 4. Proposal submitted by SRO Sangli
 5. Approval received from competent authority dated. 04/10/2023

We refer to the Closure Directions dated 13/03.2023 issued u/s 33A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 and under the Hazardous Waste (M & TM) Rules, 2008 as amended. We also refer your request letter dated 03.04.203 to grant permission to restart manufacturing activity and the approval received from competent authority dated 04/10/2023.

In view of steps taken by you & request letter with compliance report submitted by you as well as approval received from competent authorities, you are allowed to restart your manufacturing activities subject to the following conditions :-

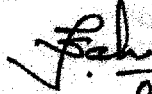
1. Industry shall upgrade the existing Effluent Treatment Plant within a period of one month and continuously operate the same round o'clock so that to achieve the treated effluent parameters to the consented standards & submit declaration on Stamp paper for the same.
2. Industry shall not discharge any type of Industrial or domestic effluent directly or indirectly in to nearby nalla/ river and make sure that it shall be strictly used for irrigation.
3. Industry shall also take all precautionary measures to prevent any leakages or accidental discharge from any pipeline used for disposal of treated/ untreated effluent.
4. Earlier bank Guarantee of Rs 15.00 Lacs out of which Rs.7.50 Lacs is forfeited.
5. Industry shall submit top-up fresh Bank Guarantee of Rs.15.00 Lacs in favour of Regional Office, Maharashtra Pollution Control Board, Kolhapur valid for one year within 15 days for the compliance of above directions.
6. This restart order is issued subject to the conditions & without prejudice to the orders passed by the Hon'ble NGT in OA No.32/2023.

J.F.

These directions are issued under the powers confirmed upon me by the Board under section 33A of Water (Prevention & Control of Pollution) Act, 1974 & 31 A of Air (Prevention & Control of Pollution) Act, 1981 with approval of competent authority. These directions shall be scrupulously follow otherwise Board will have no options than to initiate stringent action including forfeiture of BG and issuance of final Directions which may please be noted.

This is issued with approval of competent authority.

FOR AND ON BEHALF OF THE BOARD

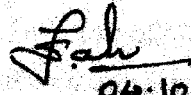

04.10.23

(J. S. Salunkhe)
Regional Officer,
Maharashtra Pollution Control Board

Copy for information & necessary action:

1. The Superintending Engineer, MSEDCL Co. Ltd., Sangli Dist. Sangli
2. Executive Engineer, Irrigation Department, Sangli .. Dist. Sangli

-They are directed to reconnect electricity supply/water supply of aforesaid unit
Immediately and report the compliance


04.10.23

(J. S. Salunkhe)
Regional Officer,
Maharashtra Pollution Control Board, Kolhapur

Copy submitted for information.

1. The Member Secretary, M.P.C. Board, Mumbai.
2. Joint Director (APC), M.P.C. Board, Mumbai.

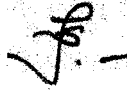
Copy for information:

Law Officer, M.P.C. Board, Mumbai.

Copy to:

Sub-Regional Officer, M.P.C. Board, Sangli

- He is directed to keep vigilance & report the compliance accordingly within stipulated period.



Tel. No. (0231) 2652952,
2660448

Fax No. (0231) 2652952.

E-mail:

rokolhapur@mpcb.gov.in



"Your Service is Our Duty"

Udyog Bhavan,
Near Collector Office,
Kolhapur - 416 003.
Website: <http://mpcb.mah.nic.in>

MPCB/RESTART/2404300001

Date: 30/04/2024

To,
M/s. Swapnapurti Sugars Ltd., (Distillery Unit)
(Operator of M/s. Vasantdada Shetkari Sah. Sakhar Karkhanan Ltd.),
Gat No-381, A/p MADHAVNAGAR,
Tal. Miraj, Dist:- Sangli.

Sub: Conditional Direction u/s 33A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 Directions under section 5 of Environmental (Protection Act) 1986.

- Ref:
1. Closure Directions issued by the Board dated 12/03/2023.
 2. Request letter for restart from the industry.
 3. Visit of Board Officials 11/03/2023.
 4. Personal hearing was conducted on 06/03/2024 at HQ, MPCB, Mumbai
 5. Approval received from competent authority.

We refer to the Closure Directions dated 12/03/2023 issued u/s 33A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 and under the Hazardous Waste (M & TM) Rules, 2008 as amended. We also refer to your request letter to grant permission to restart manufacturing activity

In view of above as per discussion in Personal Hearing extended on 12/03/2023 at HQ, MPCB, Mumbai and restart letter submitted by you, you are allowed to restart your manufacturing activities subject to the following conditions.

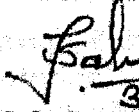
1. Project proponent shall submit Environmental Compensation charges immediately.
2. Project proponent shall provide OCEMS within one month.
3. In no case treated / untreated effluent shall finds its way into adjacent nalla /river.
4. Bank Guarantee of Rs 5.00 Lakh submitted towards O & M of Pollution control system and compliance of consent condition shall be forfeited.
5. Project proponent shall submit top-up fresh Bank Guarantee of Rs. 10.00 Lacs towards O & M of Pollution control system and compliance of consent condition in favour of Regional Officer, M.P.C. Board, Kolhapur.

These Directions are issued under the powers confirmed upon me by the Board under section 33A of Water (Prevention & Control of Pollution) Act, 1974 & 31 A of Air (Prevention & Control of Pollution) Act, 1981 with approval of competent authority. These directions shall be scrupulously followed. In case of non-compliances Board will have no options than to initiate stringent action including forfeiture of BG and issuance of final Directions which may please be noted.

In case you fail to comply above directions Board will have no option than to initiate stringent action including forfeiture of BG and issuance of final direction, which may please be noted.

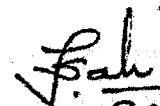
This is issued with approval of competent authority.

FOR AND ON BEHALF OF THE BOARD


30/04/24
(J. S. Salunkhe)
Regional Officer,
M. P. C. Board, Kolhapur

Copy for information & necessary action:

1. Superintending Engineer, MSEDCL, Ltd., Sangli Dist :- Sangli ..
2. The Executive Engineer, MSEDCL Ltd., Sangli, Madhavnagar, District. Sangli .
— They are directed to reconnect electricity supply of aforesaid unit immediately and report the compliance.
3. Executive Engineer, Irrigation Department, Sangli Dist :- Sangli
— They are directed to reconnect water supply of aforesaid unit immediately and report the compliance


30/04/24
(J. S. Salunkhe)
Regional Officer,
M. P. C. Board, Kolhapur

Copy submitted for information:-

1. The Member Secretary, M.P.C. Board, Mumbai.
2. Joint Director (APC), M.P.C. Board, Mumbai.

Copy for information:-

Law Officer, M.P.C. Board, Mumbai.

Copy to:-

Sub-Regional Officer, M.P.C. Board, Sangli

- He is directed to serve the direction to the concern industry, concern M.S.E.D. Co. Ltd. and keep vigilance & report the compliance accordingly.



Maharashtra Pollution Control Board

Site Name: Vasantdada Shastri SSK Ltd

From Date: 2022/10/28 To Date: 2023/03/10

Sl No.	Time	ETP-COD - (mg/l) Raw	ETP-BOD - (mg/l) Raw	ETP-TSS - (mg/l) Raw	ETP-Flow - (m3/hr) Raw	ETP-pH - (pH) Raw	Stack_1_Boiler-PM - (mg/Nm3) Raw	Stack_2_Boiler- PM - (mg/Nm3) Raw
1	2022-10-28	NA	NA	NA	NA	NA	NA	NA
2	2022-10-29	NA	NA	NA	NA	NA	NA	NA
3	2022-10-30	NA	NA	NA	NA	NA	NA	NA
4	2022-10-31	NA	NA	NA	NA	NA	NA	NA
5	2022-11-01	NA	NA	NA	NA	NA	NA	NA
6	2022-11-02	NA	NA	NA	NA	NA	NA	NA
7	2022-11-03	NA	NA	NA	NA	NA	NA	NA
8	2022-11-04	NA	NA	NA	NA	NA	NA	NA
9	2022-11-05	66.09	15.87	23.61	0	10.77	NA	NA
10	2022-11-06	79.24	19.02	24.92	0	10.17	NA	NA
11	2022-11-07	68.88	16.53	23.89	0	9.85	NA	NA
12	2022-11-08	87.91	21.1	25.79	0	10.91	NA	NA
13	2022-11-09	NA	NA	NA	NA	NA	NA	NA
14	2022-11-10	NA	NA	NA	NA	NA	NA	NA
15	2022-11-11	NA	NA	NA	NA	NA	NA	NA
16	2022-11-12	82.59	19.82	25.27	0	7.89	NA	NA
17	2022-11-13	100.62	24.15	27.06	0	7.83	NA	NA
18	2022-11-14	71.76	17.22	24.18	0	7.82	NA	NA
19	2022-11-15	NA	NA	NA	NA	NA	NA	NA
20	2022-11-16	NA	NA	NA	NA	NA	NA	NA
21	2022-11-17	NA	NA	NA	NA	NA	NA	NA
22	2022-11-18	NA	NA	NA	NA	NA	NA	NA
23	2022-11-19	67.27	16.14	23.74	0	7.67	NA	NA
24	2022-11-20	74.66	17.92	24.47	0	7.81	NA	NA
25	2022-11-21	81.66	19.6	25.17	0.03	7.47	12.81	11.2
26	2022-11-22	103.95	24.95	27.39	11.36	7.44	11.38	11.76
27	2022-11-23	NA	NA	NA	NA	NA	8.73	12.63
28	2022-11-24	NA	NA	NA	NA	NA	9.07	12.58
29	2022-11-25	NA	NA	NA	NA	NA	10.4	13.58
30	2022-11-26	NA	NA	NA	NA	NA	9.29	13.84
31	2022-11-27	NA	NA	NA	NA	NA	9.31	14.63
32	2022-11-28	NA	NA	NA	NA	NA	9.37	13.87
33	2022-11-29	64.02	15.36	23.42	27.19	7.85	13.09	13.8
34	2022-11-30	63.62	15.27	23.38	23.24	7.86	9.36	13.8
35	2022-12-01	98.81	23.71	26.89	23.57	7.83	9.36	13.52
36	2022-12-02	109.27	26.23	27.93	24.45	7.83	8.45	13.21
37	2022-12-03	115.06	27.61	28.5	24.27	7.8	8.68	14.09
38	2022-12-04	118.97	28.55	28.9	23.23	7.77	9.66	14.57
39	2022-12-05	NA	NA	NA	NA	NA	8.51	14.44
40	2022-12-06	NA	NA	NA	NA	NA	8.72	13.98
41	2022-12-07	NA	NA	NA	NA	NA	7.8	13.51
42	2022-12-08	NA	NA	NA	NA	NA	8.55	14.17
43	2022-12-09	NA	NA	NA	NA	NA	8.18	12.4
44	2022-12-10	NA	NA	NA	NA	NA	8.56	13.1
45	2022-12-11	NA	NA	NA	NA	NA	14.01	13.03
46	2022-12-12	NA	NA	NA	NA	NA	73.71	12.1
47	2022-12-13	NA	NA	NA	NA	NA	72.7	13.11
48	2022-12-14	69.91	16.78	24	33.68	7.89	34.13	13.81
49	2022-12-15	72.18	17.32	24.23	38.72	7.93	34.09	16.18
50	2022-12-16	93.19	22.37	26.32	37.69	7.86	27.41	14.74
51	2022-12-17	72.37	17.37	24.24	31.56	7.55	25	15.78
52	2022-12-18	79.82	19.16	24.98	31.46	7.55	27.08	16.19
53	2022-12-19	77.16	18.52	24.69	36.89	7.62	37.59	15.2
54	2022-12-20	NA	NA	NA	NA	NA	53.77	14.89
55	2022-12-21	NA	NA	NA	NA	NA	NA	NA
56	2022-12-22	NA	NA	NA	NA	NA	NA	NA
57	2022-12-23	NA	NA	NA	NA	NA	NA	NA
58	2022-12-24	NA	NA	NA	NA	NA	NA	NA
59	2022-12-25	NA	NA	NA	NA	NA	NA	NA
60	2022-12-26	NA	NA	NA	NA	NA	NA	NA
61	2022-12-27	NA	NA	NA	NA	NA	NA	NA
62	2022-12-28	NA	NA	NA	NA	NA	NA	NA
63	2022-12-29	NA	NA	NA	NA	NA	NA	NA
64	2022-12-30	NA	NA	NA	NA	NA	NA	NA
65	2022-12-31	NA	NA	NA	NA	NA	NA	NA
66	2023-01-01	NA	NA	NA	NA	NA	NA	NA
67	2023-01-02	NA	NA	NA	NA	NA	NA	NA
68	2023-01-03	NA	NA	NA	NA	NA	NA	NA
69	2023-01-04	NA	NA	NA	NA	NA	NA	NA
70	2023-01-05	NA	NA	NA	NA	NA	NA	NA
71	2023-01-06	NA	NA	NA	NA	NA	NA	NA
72	2023-01-07	NA	NA	NA	NA	NA	NA	NA
73	2023-01-08	NA	NA	NA	NA	NA	NA	NA
74	2023-01-09	NA	NA	NA	NA	NA	NA	NA
75	2023-01-10	NA	NA	NA	NA	NA	NA	NA
76	2023-01-11	NA	NA	NA	NA	NA	NA	NA
77	2023-01-12	NA	NA	NA	NA	NA	NA	NA

78	2023-01-13	NA	NA	NA	NA	NA	NA	NA
79	2023-01-14	NA	NA	NA	NA	NA	NA	NA
80	2023-01-15	NA	NA	NA	NA	NA	NA	NA
81	2023-01-16	NA	NA	NA	NA	NA	NA	NA
82	2023-01-17	NA	NA	NA	NA	NA	NA	NA
83	2023-01-18	NA	NA	NA	NA	NA	NA	NA
84	2023-01-19	NA	NA	NA	NA	NA	NA	NA
85	2023-01-20	NA	NA	NA	NA	NA	NA	NA
86	2023-01-21	NA	NA	NA	NA	NA	NA	NA
87	2023-01-22	NA	NA	NA	NA	NA	NA	NA
88	2023-01-23	NA	NA	NA	NA	NA	NA	NA
89	2023-01-24	NA	NA	NA	NA	NA	NA	NA
90	2023-01-25	NA	NA	NA	NA	NA	NA	NA
91	2023-01-26	NA	NA	NA	NA	NA	NA	NA
92	2023-01-27	NA	NA	NA	NA	NA	NA	NA
93	2023-01-28	NA	NA	NA	NA	NA	NA	NA
94	2023-01-29	NA	NA	NA	NA	NA	NA	NA
95	2023-01-30	NA	NA	NA	NA	NA	NA	NA
96	2023-01-31	NA	NA	NA	NA	NA	NA	NA
97	2023-02-01	NA	NA	NA	NA	NA	NA	NA
98	2023-02-02	NA	NA	NA	NA	NA	NA	NA
99	2023-02-03	NA	NA	NA	NA	NA	NA	NA
100	2023-02-04	NA	NA	NA	NA	NA	NA	NA
101	2023-02-05	NA	NA	NA	NA	NA	NA	NA
102	2023-02-06	NA	NA	NA	NA	NA	NA	NA
103	2023-02-07	NA	NA	NA	NA	NA	NA	NA
104	2023-02-08	NA	NA	NA	NA	NA	NA	NA
105	2023-02-09	NA	NA	NA	NA	NA	NA	NA
106	2023-02-10	NA	NA	NA	NA	NA	NA	NA
107	2023-02-11	NA	NA	NA	NA	NA	NA	NA
108	2023-02-12	NA	NA	NA	NA	NA	NA	NA
109	2023-02-13	NA	NA	NA	NA	NA	NA	NA
110	2023-02-14	NA	NA	NA	NA	NA	NA	NA
111	2023-02-15	NA	NA	NA	NA	NA	NA	NA
112	2023-02-16	NA	NA	NA	NA	NA	NA	NA
113	2023-02-17	NA	NA	NA	NA	NA	NA	NA
114	2023-02-18	NA	NA	NA	NA	NA	NA	NA
115	2023-02-19	NA	NA	NA	NA	NA	NA	NA
116	2023-02-20	NA	NA	NA	NA	NA	NA	NA
117	2023-02-21	NA	NA	NA	NA	NA	NA	NA
118	2023-02-22	NA	NA	NA	NA	NA	NA	NA
119	2023-02-23	NA	NA	NA	NA	NA	NA	NA
120	2023-02-24	NA	NA	NA	NA	NA	NA	NA
121	2023-02-25	NA	NA	NA	NA	NA	NA	NA
122	2023-02-26	NA	NA	NA	NA	NA	NA	NA
123	2023-02-27	NA	NA	NA	NA	NA	NA	NA
124	2023-02-28	NA	NA	NA	NA	NA	NA	NA
125	2023-03-01	NA	NA	NA	NA	NA	NA	NA
126	2023-03-02	NA	NA	NA	NA	NA	NA	NA
127	2023-03-03	NA	NA	NA	NA	NA	NA	NA
128	2023-03-04	NA	NA	NA	NA	NA	NA	NA
129	2023-03-05	NA	NA	NA	NA	NA	NA	NA
130	2023-03-06	NA	NA	NA	NA	NA	NA	NA
131	2023-03-07	NA	NA	NA	NA	NA	NA	NA
132	2023-03-08	NA	NA	NA	NA	NA	NA	NA
133	2023-03-09	NA	NA	NA	NA	NA	NA	NA
134	2023-03-10	NA	NA	NA	NA	NA	NA	NA

Maharashtra Pollution Control Board

Site Name: Yashwantrao Mohite SSK Ltd. Sugar

From Date: 2022/10/28 To Date: 2023/10/03

Sl No.	Time	ETP-TSS - (mg/l)	ETP-BOD - (mg/l)	ETP-COD - (mg/l)	ETP-pH - (pH)	ETP-Flow - (m3/hr)	ETP-Totalizer Flow - (m3/day)	STACK-PM - (mg/Nm3)
1	2022-10-28	NA	NA	NA	NA	NA	NA	NA
2	2022-10-29	NA	NA	NA	NA	NA	NA	NA
3	2022-10-30	NA	NA	NA	NA	NA	NA	NA
4	2022-10-31	NA	NA	NA	NA	NA	NA	NA
5	2022-11-01	NA	NA	NA	NA	NA	NA	NA
6	2022-11-02	NA	NA	NA	NA	NA	NA	NA
7	2022-11-03	NA	NA	NA	NA	NA	NA	NA
8	2022-11-04	NA	NA	NA	NA	NA	NA	NA
9	2022-11-05	NA	NA	NA	NA	NA	NA	NA
10	2022-11-06	NA	NA	NA	NA	NA	NA	NA
11	2022-11-07	NA	NA	NA	NA	NA	NA	NA
12	2022-11-08	NA	NA	NA	NA	NA	NA	NA
13	2022-11-09	NA	NA	NA	NA	NA	NA	NA
14	2022-11-10	NA	NA	NA	NA	NA	NA	NA
15	2022-11-11	NA	NA	NA	NA	NA	NA	NA
16	2022-11-12	NA	NA	NA	NA	NA	NA	NA
17	2022-11-13	NA	NA	NA	NA	NA	NA	NA
18	2022-11-14	NA	NA	NA	NA	NA	NA	NA
19	2022-11-15	NA	NA	NA	NA	NA	NA	NA
20	2022-11-16	NA	NA	NA	NA	NA	NA	NA
21	2022-11-17	NA	NA	NA	NA	NA	NA	NA
22	2022-11-18	NA	NA	NA	NA	NA	NA	NA
23	2022-11-19	NA	NA	NA	NA	NA	NA	NA
24	2022-11-20	53.41	65.51	178.03	7.12	0	NA	75.56
25	2022-11-21	52.72	64.66	175.72	7.03	0	NA	92.94
26	2022-11-22	NA	NA	NA	NA	NA	NA	96.34
27	2022-11-23	54.2	66.49	180.68	7.23	0	NA	101.6
28	2022-11-24	54.07	66.33	180.25	7.21	0	NA	107.19
29	2022-11-25	54.38	66.71	181.28	7.25	0	NA	107.55
30	2022-11-26	54.6	66.98	182.01	7.28	0	NA	103.94
31	2022-11-27	54.58	66.95	181.92	7.28	0	NA	66.19
32	2022-11-28	54.42	66.75	181.39	7.26	0	NA	46.49
33	2022-11-29	54.32	66.64	181.08	7.24	0	NA	27.65
34	2022-11-30	54.05	66.3	180.17	7.21	0	NA	44.33
35	2022-12-01	53.69	65.86	178.97	7.16	0	NA	86.43
36	2022-12-02	53.85	66.06	179.5	7.18	0	NA	102.41
37	2022-12-03	54.4	66.73	181.34	7.25	0	NA	105.4
38	2022-12-04	54.63	67.02	182.11	7.28	0	NA	103.32
39	2022-12-05	54.66	67.04	182.18	7.29	0	NA	104.31
40	2022-12-06	54.29	66.6	180.97	7.24	0	NA	106.28
41	2022-12-07	53.94	66.16	179.79	7.19	0	NA	102.2
42	2022-12-08	53.89	66.1	179.62	7.19	0	NA	107.58
43	2022-12-09	53.66	65.83	178.88	7.15	0	NA	104.87
44	2022-12-10	53.34	65.43	177.8	7.11	0	NA	108.41
45	2022-12-11	NA	NA	NA	NA	NA	NA	108.53
46	2022-12-12	NA	NA	NA	NA	NA	NA	106.14
47	2022-12-13	NA	NA	NA	NA	NA	NA	100.25
48	2022-12-14	NA	NA	NA	NA	NA	NA	91.04
49	2022-12-15	NA	NA	NA	NA	NA	NA	86.27
50	2022-12-16	NA	NA	NA	NA	NA	NA	98.58
51	2022-12-17	NA	NA	NA	NA	NA	NA	102.06
52	2022-12-18	NA	NA	NA	NA	NA	NA	102.46
53	2022-12-19	NA	NA	NA	NA	NA	NA	96.69
54	2022-12-20	NA	NA	NA	NA	NA	NA	104.27
55	2022-12-21	NA	NA	NA	NA	NA	NA	101.74
56	2022-12-22	NA	NA	NA	NA	NA	NA	86.93
57	2022-12-23	53.81	66.01	179.38	7.17	0	NA	98.51
58	2022-12-24	53.25	65.32	177.5	7.1	0	NA	101.8
59	2022-12-25	NA	NA	NA	NA	NA	NA	103.22
60	2022-12-26	NA	NA	NA	NA	NA	NA	100.04
61	2022-12-27	NA	NA	NA	NA	NA	NA	97.16
62	2022-12-28	54.74	67.15	182.46	7.3	0	NA	99.3
63	2022-12-29	54.46	66.8	181.53	7.26	0	NA	95.46
64	2022-12-30	54.39	66.72	181.3	7.25	0	NA	100.51
65	2022-12-31	54.39	66.72	181.31	7.25	0	NA	101.37

66	2023-01-01	54.45	66.79	181.49	7.26	0	NA	104.46
67	2023-01-02	54.45	66.79	181.49	7.26	0	NA	106.39
68	2023-01-03	54.52	66.88	181.73	7.27	0	NA	105.81
69	2023-01-04	54.66	67.05	182.2	7.29	0	NA	107.04
70	2023-01-05	54.67	67.07	182.25	7.29	0	NA	107.15
71	2023-01-06	54.58	66.95	181.94	7.28	0	NA	107.07
72	2023-01-07	54.62	66.99	182.05	7.28	0	NA	105.48
73	2023-01-08	54.47	66.82	181.58	7.26	0	NA	101.55
74	2023-01-09	54.11	66.38	180.37	7.21	0	NA	102.53
75	2023-01-10	54.24	66.53	180.8	7.23	0	NA	106.65
76	2023-01-11	53.88	66.09	179.59	7.18	0	NA	103.46
77	2023-01-12	NA	NA	NA	NA	NA	NA	106.23
78	2023-01-13	NA	NA	NA	NA	NA	NA	102.43
79	2023-01-14	NA	NA	NA	NA	NA	NA	101.72
80	2023-01-15	NA	NA	NA	NA	NA	NA	103.81
81	2023-01-16	NA	NA	NA	NA	NA	NA	52.03
82	2023-01-17	NA	NA	NA	NA	NA	NA	78.61
83	2023-01-18	NA	NA	NA	NA	NA	NA	90.42
84	2023-01-19	NA	NA	NA	NA	NA	NA	96.68
85	2023-01-20	NA	NA	NA	NA	NA	NA	100.44
86	2023-01-21	NA	NA	NA	NA	NA	NA	103.44
87	2023-01-22	NA	NA	NA	NA	NA	NA	104.12
88	2023-01-23	53.74	65.92	179.13	7.17	0	NA	102.3
89	2023-01-24	53.6	65.75	178.67	7.15	0	NA	104.48
90	2023-01-25	53.71	65.88	179.02	7.16	0	NA	99.57
91	2023-01-26	53.81	66.01	179.37	7.18	0	NA	95.76
92	2023-01-27	53.81	66	179.35	7.17	0	NA	102.41
93	2023-01-28	53.49	65.62	178.3	7.13	0	NA	108.26
94	2023-01-29	53.45	65.56	178.16	7.13	0	NA	104.63
95	2023-01-30	NA	NA	NA	NA	NA	NA	102.59
96	2023-01-31	NA	NA	NA	NA	NA	NA	107.29
97	2023-02-01	NA	NA	NA	NA	NA	NA	100.78
98	2023-02-02	NA	NA	NA	NA	NA	NA	100.88
99	2023-02-03	NA	NA	NA	NA	NA	NA	NA
100	2023-02-04	NA	NA	NA	NA	NA	NA	NA
101	2023-02-05	NA	NA	NA	NA	NA	NA	NA
102	2023-02-06	53.95	66.17	179.82	7.19	0	NA	NA
103	2023-02-07	53.56	65.7	178.53	7.14	5.32	NA	NA
104	2023-02-08	53.52	65.65	178.39	7.14	10.98	NA	NA
105	2023-02-09	53.45	65.57	178.17	7.13	9.29	NA	NA
106	2023-02-10	53.61	65.76	178.71	7.15	10.83	NA	NA
107	2023-02-11	53.68	65.85	178.95	7.16	17.24	NA	NA
108	2023-02-12	53.67	65.84	178.91	7.16	2.24	NA	NA
109	2023-02-13	53.82	66.02	179.4	7.18	15.7	NA	NA
110	2023-02-14	53.68	65.85	178.93	7.16	10.13	NA	102.18
111	2023-02-15	53.67	65.84	178.91	7.16	1.17	NA	107.8
112	2023-02-16	53.71	65.88	179.03	7.16	6.68	NA	107.93
113	2023-02-17	53.94	66.17	179.8	7.19	14.16	NA	104.81
114	2023-02-18	53.9	66.12	179.66	7.19	10.49	NA	103.93
115	2023-02-19	53.85	66.06	179.51	7.18	0.03	NA	101.67
116	2023-02-20	53.96	66.2	179.88	7.19	5.01	NA	99.68
117	2023-02-21	53.8	66	179.34	7.17	12.36	NA	96.89
118	2023-02-22	53.6	65.75	178.67	7.15	3.06	NA	96.55
119	2023-02-23	53.63	65.79	178.77	7.15	8.76	NA	99.14
120	2023-02-24	53.69	65.86	178.97	7.16	12.3	NA	90.99
121	2023-02-25	53.63	65.78	178.75	7.15	8.36	NA	98.28
122	2023-02-26	53.74	65.92	179.13	7.16	8.49	NA	99.49
123	2023-02-27	64.62	79.26	215.39	8.62	8.4	NA	106.09
124	2023-02-28	74.05	90.84	246.85	9.87	4.96	NA	106.65
125	2023-03-01	75.19	92.23	250.63	10.02	18.01	NA	108.47
126	2023-03-02	75.91	93.12	253.03	10.12	9.83	NA	NA
127	2023-03-03	76.38	93.7	254.61	10.18	8.13	NA	106.71
128	2023-03-04	76.58	93.94	255.28	10.21	9.74	NA	89.52
129	2023-03-05	76.62	93.99	255.41	10.22	3.3	NA	75.3
130	2023-03-06	76.63	93.99	255.42	10.22	1.72	NA	115.47
131	2023-03-07	NA	NA	NA	NA	NA	NA	NA
132	2023-03-08	NA	NA	NA	NA	NA	NA	NA
133	2023-03-09	NA	NA	NA	NA	NA	NA	NA
134	2023-03-10	NA	NA	NA	NA	NA	NA	NA

Maharashtra Pollution Control Board							
Site Name: Hutatma Kisan Ahir SSK Ltd							
From Date: 2022/10/28 To Date: 2023/10/23							
Sl No.	Time	Sugar_ETP-TSS - (mg/l)	Sugar_ETP-pH - (pH)	Sugar_ETP-BOD - (mg/l)	Sugar_ETP-COD - (mg/l)	Sugar_ETP-Flow -	Stack-PM - (mg/Nm3)
1	2022-10-28	NA	NA	NA	NA	NA	NA
2	2022-10-29	NA	NA	NA	NA	NA	NA
3	2022-10-30	NA	NA	NA	NA	NA	NA
4	2022-10-31	NA	NA	NA	NA	NA	NA
5	2022-11-01	NA	NA	NA	NA	NA	NA
6	2022-11-02	NA	NA	NA	NA	NA	NA
7	2022-11-03	NA	NA	NA	NA	NA	NA
8	2022-11-04	NA	NA	NA	NA	NA	NA
9	2022-11-05	NA	NA	NA	NA	NA	NA
10	2022-11-06	NA	NA	NA	NA	NA	NA
11	2022-11-07	NA	NA	NA	NA	NA	NA
12	2022-11-08	NA	NA	NA	NA	NA	NA
13	2022-11-09	NA	NA	NA	NA	NA	NA
14	2022-11-10	NA	NA	NA	NA	NA	NA
15	2022-11-11	NA	NA	NA	NA	NA	NA
16	2022-11-12	NA	NA	NA	NA	NA	NA
17	2022-11-13	NA	NA	NA	NA	NA	1.66
18	2022-11-14	44.13	5.28	44.92	132.12	0.21	1.91
19	2022-11-15	40.89	4.9	41.63	122.43	0.01	NA
20	2022-11-16	40.69	4.87	41.42	121.83	2.14	NA
21	2022-11-17	40.42	4.84	41.14	121.01	0	NA
22	2022-11-18	40.39	4.84	41.12	120.93	1.66	NA
23	2022-11-19	40.81	4.89	41.54	122.19	3.44	NA
24	2022-11-20	40.69	4.87	41.42	121.84	3.27	NA
25	2022-11-21	57.15	6.42	61.97	182.84	2.99	109.29
26	2022-11-22	69.47	7.55	77.02	227.22	4.21	123.5
27	2022-11-23	68.19	7.41	75.6	223.01	4.45	112.3
28	2022-11-24	67.03	7.29	74.31	219.22	3.93	111.51
29	2022-11-25	67.17	7.3	74.47	219.69	4.46	112.37
30	2022-11-26	67.01	7.28	74.29	219.16	3.99	111.86
31	2022-11-27	67.02	7.28	74.3	219.19	3.67	115.38
32	2022-11-28	67.25	7.31	74.57	219.97	3.16	114
33	2022-11-29	66.89	7.27	74.16	218.77	5.76	128.13
34	2022-11-30	67.31	7.32	74.63	220.15	5.07	120.76
35	2022-12-01	67.52	7.34	74.86	220.85	3.98	126.68
36	2022-12-02	67.46	7.33	74.79	220.63	5.09	125.05
37	2022-12-03	67.64	7.35	74.99	221.22	4.01	126.51
38	2022-12-04	67.65	7.35	75.01	221.26	5.21	125.75
39	2022-12-05	67.7	7.36	75.06	221.43	5.53	128.21
40	2022-12-06	68.13	7.41	75.54	222.83	5.14	128.81
41	2022-12-07	68.64	7.46	76.1	224.5	6.02	118.8
42	2022-12-08	68.49	7.44	75.93	223.99	4.02	117.08
43	2022-12-09	68.47	7.44	75.91	223.95	5.88	123.51
44	2022-12-10	68.61	7.46	76.07	224.41	3.52	109.98
45	2022-12-11	69.09	7.51	76.6	225.98	5.44	113.17
46	2022-12-12	68.61	7.46	76.07	224.39	4.12	120.36
47	2022-12-13	67.46	7.33	74.79	220.62	6.42	123.83
48	2022-12-14	66.78	7.26	74.04	218.43	8.79	121.93
49	2022-12-15	67.32	7.32	74.64	220.17	3.37	133.39
50	2022-12-16	66.35	7.21	73.56	217	8.65	125.1
51	2022-12-17	65.58	7.13	72.7	214.48	4.55	122.66
52	2022-12-18	65.35	7.1	72.46	213.75	7.86	126.39
53	2022-12-19	65.6	7.13	72.73	214.56	8.44	131.45
54	2022-12-20	65.34	7.1	72.44	213.71	4.36	119.3
55	2022-12-21	64.54	7.02	71.56	211.09	0.1	123.85
56	2022-12-22	65.27	7.09	72.37	213.48	0	133.45

57	2022-12-23	65.38	7.11	72.49	213.85	0.01	137.14
58	2022-12-24	65.36	7.1	72.46	213.77	0	136.15
59	2022-12-25	64.47	7.01	71.48	210.85	0.01	123.91
60	2022-12-26	65.04	7.07	72.11	212.72	0.01	129.78
61	2022-12-27	65.65	7.14	72.79	214.72	2.77	127.08
62	2022-12-28	66.13	7.19	73.32	216.29	4.58	133.92
63	2022-12-29	66.54	7.23	73.77	217.62	5.48	133.66
64	2022-12-30	67.27	7.31	74.59	220.03	3.18	126.53
65	2022-12-31	67.95	7.39	75.34	222.25	6.51	124.87
66	2023-01-01	NA	NA	NA	NA	NA	111.23
67	2023-01-02	NA	NA	NA	NA	NA	118.63
68	2023-01-03	NA	NA	NA	NA	NA	119.96
69	2023-01-04	NA	NA	NA	NA	NA	132.79
70	2023-01-05	NA	NA	NA	NA	NA	141.85
71	2023-01-06	68.33	7.43	75.76	223.48	6.16	139.72
72	2023-01-07	68.02	7.39	75.42	222.48	5.49	136.92
73	2023-01-08	68.03	7.39	75.42	222.49	4.81	138.76
74	2023-01-09	68.63	7.46	76.09	224.45	2.78	138.37
75	2023-01-10	68.48	7.44	75.93	223.99	3.42	141.96
76	2023-01-11	68.84	7.48	76.33	225.16	6.93	128.4
77	2023-01-12	68.55	7.45	76	224.21	4.15	134.75
78	2023-01-13	68.24	7.42	75.65	223.17	6.5	139.2
79	2023-01-14	69.47	7.55	77.03	227.23	5.03	138.9
80	2023-01-15	71.17	7.74	78.91	232.78	5.1	131.74
81	2023-01-16	70.42	7.65	78.08	230.32	7.01	124.16
82	2023-01-17	68.64	7.46	76.1	224.51	5.64	137.22
83	2023-01-18	68.39	7.43	75.82	223.66	5.08	136.44
84	2023-01-19	68.33	7.43	75.76	223.49	5.61	137.76
85	2023-01-20	68.32	7.43	75.74	223.44	7.46	132.78
86	2023-01-21	68.75	7.47	76.22	224.86	5.91	138.79
87	2023-01-22	69.38	7.54	76.92	226.91	2.01	143.61
88	2023-01-23	69.91	7.6	77.51	228.66	0	139.31
89	2023-01-24	68.7	7.47	76.16	224.68	3.68	137.17
90	2023-01-25	68.07	7.4	75.47	222.64	0.96	139.36
91	2023-01-26	68.24	7.42	75.66	223.19	5.9	132.83
92	2023-01-27	68.04	7.4	75.44	222.54	6.33	141.37
93	2023-01-28	68.14	7.41	75.55	222.87	10.98	129.04
94	2023-01-29	67.75	7.36	75.11	221.58	9.62	128.5
95	2023-01-30	66.88	7.27	74.15	218.75	8.37	137.17
96	2023-01-31	67.02	7.28	74.3	219.2	6.42	136.39
97	2023-02-01	64.91	7.06	71.96	212.3	2.12	137.11
98	2023-02-02	65.02	7.07	72.09	212.67	1.39	138.06
99	2023-02-03	NA	NA	NA	NA	NA	118.29
100	2023-02-04	66.18	7.19	73.37	216.45	9.67	121.4
101	2023-02-05	66.22	7.2	73.42	216.59	11.84	129.44
102	2023-02-06	66.41	7.22	73.63	217.2	8.12	138.74
103	2023-02-07	66.38	7.22	73.6	217.11	12.2	147.81
104	2023-02-08	66.34	7.21	73.55	216.97	11.05	150
105	2023-02-09	66.66	7.25	73.9	218.01	10.58	138.56
106	2023-02-10	66.62	7.24	73.86	217.87	9.63	130.9
107	2023-02-11	66.54	7.23	73.78	217.64	10.22	125.64
108	2023-02-12	NA	NA	NA	NA	NA	131.46
109	2023-02-13	66.48	7.23	73.71	217.44	8.13	117.66
110	2023-02-14	65.92	7.16	73.08	215.6	6.96	120.79
111	2023-02-15	66.46	7.22	73.68	217.36	8.34	123.18
112	2023-02-16	66.57	7.24	73.8	217.71	14.87	130.43
113	2023-02-17	NA	NA	NA	NA	NA	124.5
114	2023-02-18	NA	NA	NA	NA	NA	125.12
115	2023-02-19	NA	NA	NA	NA	NA	129.2
116	2023-02-20	66.36	7.21	73.57	217.04	8.45	133.67
117	2023-02-21	66.22	7.2	73.42	216.59	4.66	128.34
118	2023-02-22	65.85	7.16	73	215.36	4.45	120.7

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119	2023-02-23	65.49	7.12	72.61	214.2	5.6	122.08
120	2023-02-24	65.9	7.16	73.06	215.52	8.72	119.52
121	2023-02-25	67.67	7.36	75.03	221.34	1.8	114.62
122	2023-02-26	67.68	7.36	75.03	221.35	1.19	121.26
123	2023-02-27	65.78	7.15	72.93	215.13	6.32	131.87
124	2023-02-28	65.62	7.13	72.76	214.63	5.86	135.62
125	2023-03-01	65.7	7.14	72.84	214.87	8.08	134.11
126	2023-03-02	65.39	7.11	72.49	213.85	7.66	122.89
127	2023-03-03	65.43	7.11	72.54	213.99	8.13	136.58
128	2023-03-04	68.88	7.49	76.37	225.28	5.63	144.14
129	2023-03-05	66.86	7.27	74.12	218.66	5.81	134.41
130	2023-03-06	66.69	7.25	73.94	218.12	6.4	128.59
131	2023-03-07	65.3	7.1	72.4	213.58	4.77	144.29
132	2023-03-08	64.49	7.01	71.5	210.94	7.25	132.67
133	2023-03-09	64.08	6.97	71.04	209.58	8.86	138.19
134	2023-03-10	63.75	6.93	70.68	208.49	9.11	129.41

79	2023-01-14	7.23	130.14	43.38	54.23	46.69	33.73
80	2023-01-15	NA	NA	NA	NA	NA	29.09
81	2023-01-16	7.23	130.06	43.35	54.19	50.36	14.88
82	2023-01-17	7.23	130.06	43.35	54.19	59.38	35.27
83	2023-01-18	7.22	129.98	43.33	54.16	38.88	33.08
84	2023-01-19	7.21	129.85	43.28	54.1	29.47	31.46
85	2023-01-20	7.33	149.44	43.99	54.99	28.86	33.72
86	2023-01-21	7.41	163.05	44.47	55.58	38.3	37.08
87	2023-01-22	7.41	162.98	44.45	55.56	24.32	36.44
88	2023-01-23	7.4	162.84	44.41	55.51	18.56	36.01
89	2023-01-24	7.39	162.54	44.33	55.41	22.59	33.37
90	2023-01-25	7.39	162.56	44.34	55.42	45.22	31.94
91	2023-01-26	7.36	161.82	44.13	55.17	36.07	30.85
92	2023-01-27	7.37	162.05	44.2	55.25	20.21	29.88
93	2023-01-28	7.36	162.03	44.19	55.24	27.73	31.57
94	2023-01-29	7.36	161.88	44.15	55.19	40.04	33.19
95	2023-01-30	7.35	161.74	44.11	55.14	32.54	34.09
96	2023-01-31	7.33	161.36	44.01	55.01	33.29	27.58
97	2023-02-01	7.32	161.05	43.92	54.9	22.75	31.94
98	2023-02-02	7.31	160.79	43.85	54.81	34.43	32.98
99	2023-02-03	7.3	160.7	43.83	54.78	30.88	33.54
100	2023-02-04	7.37	162.14	44.22	55.27	23.34	35.95
101	2023-02-05	7.39	162.54	44.33	55.41	30.65	35.23
102	2023-02-06	7.38	162.46	44.31	55.39	33.94	35.7
103	2023-02-07	7.39	162.61	44.35	55.44	31.62	33.34
104	2023-02-08	7.39	162.66	44.36	55.45	35.61	32.4
105	2023-02-09	7.4	162.71	44.38	55.47	34.64	14.98
106	2023-02-10	7.4	162.78	44.39	55.49	30.55	35.53
107	2023-02-11	7.38	162.47	44.31	55.39	29.03	35.26
108	2023-02-12	7.37	162.24	44.25	55.31	22.99	34.08
109	2023-02-13	7.39	162.68	44.37	55.46	32.07	30.63
110	2023-02-14	7.4	162.82	44.4	55.51	30.62	35.1
111	2023-02-15	7.41	162.95	44.44	55.55	31.2	34.69
112	2023-02-16	7.41	162.97	44.45	55.56	32.68	37.44
113	2023-02-17	7.4	162.89	44.42	55.53	36.77	37.36
114	2023-02-18	7.39	162.66	44.36	55.45	20.49	33.32
115	2023-02-19	7.4	162.79	44.4	55.5	31.45	32.08
116	2023-02-20	7.4	162.87	44.42	55.52	28.94	32.96
117	2023-02-21	7.4	162.8	44.4	55.5	28.88	35.04
118	2023-02-22	7.39	162.61	44.35	55.43	35.29	33.79
119	2023-02-23	7.39	162.59	44.34	55.43	27.85	38.84
120	2023-02-24	7.39	162.53	44.33	55.41	32.36	38.85
121	2023-02-25	7.39	162.48	44.31	55.39	32.38	37.39
122	2023-02-26	7.37	162.16	44.23	55.28	23.71	38.65
123	2023-02-27	7.38	162.45	44.3	55.38	29.77	37.58
124	2023-02-28	7.39	162.55	44.33	55.41	31.3	37.22
125	2023-03-01	7.39	162.55	44.33	55.42	27.02	38.48
126	2023-03-02	7.39	162.55	44.33	55.41	29.99	NA
127	2023-03-03	7.39	162.56	44.33	55.42	33.25	36.4
128	2023-03-04	7.39	162.53	44.33	55.41	17.88	24.51
129	2023-03-05	7.39	162.55	44.33	55.41	43.75	40.38
130	2023-03-06	7.39	162.59	44.34	55.43	31.86	41.04
131	2023-03-07	7.39	162.59	44.34	55.43	15.92	38
132	2023-03-08	7.39	162.6	44.35	55.43	48.24	19.56
133	2023-03-09	7.39	162.59	44.34	55.43	48.74	40.23
134	2023-03-10	7.39	162.57	44.34	55.42	31.41	41.06